

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

30. IA(C.A.)/09(MB)2024
IN
CP/2919(MB)2018

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.04.2024**

Name of the Party: Wacker Chemie Ag
 Vs
 Ridhi Petrochem Pvt Ltd

Section 433(e)/433(f) of Companies Act, 1956, Rule 11 of NCLT Rules, 2016

ORDER

1. Mr. Vishesh Kalra, Ld. Counsel for the Petitioner present through virtual mode. Ld. Counsel for the Respondent present through virtual mode (the appearance not marked in the attendance sheet).
2. At the request of Counsel, the matter is adjourned to **20.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)